

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-127
29 (ND) 08

IN THE MATTER OF:

Sh. Vinod Gupta

...APPELLANT

Vs.

M/s. Vivek Tower Pvt. Ltd. & Ors.

...RESPONDENT

SECTION

U/s 397/398

Order delivered on 22.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.04.2021.


(Madhu Narula)
Court Officer